

Notification of the Ministry of Chemicals and Fertilizers

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI CHHATRAPAL SINGH) : Mr. Chairman. Sir, I lay on the Table a copy (in English and Hindi) of Ministry of Chemicals and Fertilizers (Department of Fertilizers) Notifications S.O. 366 (E) dated the 1st April, 2003 indicating the supplies of Urea to be made by domestic manufacturers of Urea to States and Union Territories during Khariff 2003, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. L.T.-7393/03]

- I. **Notifications of the Ministry of Agriculture.**
- II. **Report and Accounts (1998-1999, 1999-2000, 2000-2001 and 2001-2002) of various Agricultural Corporations, Co-operative Unions and related papers.**
- III. **MoU (2003-2004) between Government of India and National Seed Corporation Limited.**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV) : Sir, I lay on the Table :-

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Agriculture (Department of Agriculture and Cooperation), under sub-section (6) of section 3 of the Essential Commodities Act, 1955:

- (i) S.O. 246 (E) dated the 28th February, 2003, superseding S.O. 260 (E) dated the 28th February, 2003, regarding fixation of price of Urea, Zincated Urea and Anhydrous Ammonia.
- (ii) S.O. 285 (E) dated the 12th March, 2003, superseding S.O. 246 dated the 28th February, 2003, regarding fixation of price of Urea, Zincated Urea and Ammonia. [Placed in Library. See No. L.T.-7340/03]